

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:820
ANSWERED ON:10.12.2013
EXPORT COMMITTEE ON DEEP SEA FISHING
Gowda Shri D.B. Chandre

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the expert committee set up by the Government on deep seafisheries submitted its report in November, 2011;
- (b) if so, the details thereof and the outcome thereof along with the present status of implementation of the recommendations contained in the report;
- (c) whether the Government is considering to implement a policy to exploit deep sea marine resources and help the deep sea fishery sector; and
- (d) if so, the steps taken by the Government to revive the deep sea fishery sector ?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) &(b): A Sub Committee of Inter Ministerial Empowered Committee on Marine Fisheries (EC) was constituted on 18.7.2011 to streamline the procedures relating to grant of Letter of Permission (LoP). The Sub Committee submitted its report on 22.11.2011. Major recommendations of the Sub Committee are (i) replacing the system of grant of Letter of Intent (LoI), Letter of Permission (LoP) and Letter of Registration (LoR) by a system of granting provisional and regular LoP(ii) easing norms for Joint Ventures(iii) introduction of bank guarantee (iv) removal of ceiling on number of vessels permitted, (v) period of voyage clearances extended from 90 days to 120 days. The recommendations of the Sub Committee have been implemented and revised deep sea fishing guidelines were issued on 18.1.2013.

(c)&(d): Yes, Madam. An Expert Committee has been constituted on 1.8.2013 to have a comprehensive review of the Marine fishing policy and to suggest measures for development of deep sea fishing in India.